



STAND-ALONE MOTOR OWN DAMAGE POLICY - PRIVATE CAR

ADD ON – WORDINGS

Depreciation Waiver (IRDAN134RP0001V01201920/A0012V02201920)

In the case of an accident leading to a partial loss, there will be No depreciation charged on the cost of the parts to be necessarily replaced.

Plans:

Plan A: The cover is applicable for every partial loss claim during the policy period.

Plan B: The cover is applicable for maximum 2 [two] partial loss claims during the policy period.

Conditions:

1. Applicable only for repairs undertaken at designated authorized garages of manufacturers.
2. Obsolete vehicles shall not be eligible for the add-on cover.

Subject otherwise to the terms, conditions, limitations and exceptions of the policy.
